


OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings/transfers are hereby made with immediate effect :

S.No.	Name & Emp. Code of the Official	From	To
1.	Bhagwan Sahai Meena EC: 92043	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Ruchika Singla Ld. DJ-03 Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Ruchika Singla Ld. PO MACT-01 Distt: Central THC
2.	Abhikshek EC: 59691396	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Ruchika Singla Ld. DJ-03 Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Ruchika Singla Ld. PO MACT-01 Distt: Central THC
3.	Padam Singh EC: 50476492 / 10937	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Dr. Ruchi Aggarwal Asrani, Ld. PO MACT-01 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Dr. Ruchi Aggarwal Asrani, Ld. Spl. Judge (PC Act) (ACB)-02 RACC
4.	Rohit Sharma EC: 11043/12287532	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Dr. Ruchi Aggarwal Asrani, Ld. PO MACT-01 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Dr. Ruchi Aggarwal Asrani, Ld. Spl. Judge (PC Act) (ACB)-02 RACC
5.	Pardeep EC: 98258569	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Dr. Ashish Aggarwal, Ld. Spl. Judge (PC Act) (ACB)-02 RACC	Desg: Peon Role: Orderly Posting: In the Court of Dr. Ashish Aggarwal, Ld. DJ-03 Distt: North-West Rohini
6.	Paramjit Narwal EC: 61616179	Desg: Peon Role: Peon Posting: CJM Office Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Dr. Ashish Aggarwal, Ld. DJ-03 Distt: North-West Rohini
7.	Vijay Shankar Bhatt EC: 10771/64647321	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neha Saini, Ld. JMFC (MC)-02 Distt: South-East Saket
8.	Aas Mohammad EC: 92467332 / 10566	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neha Saini, Ld. JMFC (MC)-02 Distt: South-East Saket	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: New Delhi PHC


20/12/15

9.	Pramod Kumar Jain EC: 90398/65168989	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rahul Jain, Ld. JMFC-01 Distt: South-East Saket	Desg: Peon Role: Peon Posting: CJM Office Distt: North-East KKD
10.	Mahender Oraon EC: 90388	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Dr. Ashish Aggarwal, Ld. Spl. Judge (PC Act) (ACB)-02 RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rahul Jain, Ld. JMFC-01 Distt: South-East Saket
11.	Pramod Kumar EC: 22656341 / 11041	Desg: Peon Role: Orderly Posting: In the Court of Sh. Praveen Kumar, Ld. PD & SJ Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: Hon'ble High Court of Delhi, New Delhi (In diverted capacity)

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. All the above mentioned officials who are transferred shall be STAND RELIEVED from their respective postings with the directions to join at their transferee station forthwith.
3. The Intra District Transfer are subject to the approval from the concerned Ld. Principal District & Sessions Judge.



(SANJAY GARG-I)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI



Dated, Delhi the 26 MAY 2025

No 25363-418 ADMIN-III /Central/F.1(3)/P&T/2025

Copy forwarded for information and necessary action to:-

1. Ld. Worthy Registrar, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
5. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Officers/Officials concerned.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.



PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

